REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-NINTH REPORT



LOK SABHA SECRETARIAT
NEW DELHI
August, 1956

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MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

- 1. Sardar Hukam Singh-Chairman.
- 2. Shri Raghunath Singh.
- 3. Shri Nageshwar Prasad Sinha.
- 4. Shri Ganesh Sadashiv Altekar.
- 5. Shri Goswamiraja Sahdeo Bharati.
- 6. Shii Narendra P. Nathwani.
- 7. Shri Radheshyam Ramkumar Morarka.
- 8. Shrimati Ila Palchoudhuri.
- 9. Shri N. Rachiah.
- 10. Dr. Natabar Pandey.
- 11. Shri Bhawani Singh.
- 12. Shri T. B. Vittal Rao.
- 13. Shri C. Madhao Reddi.
- 14. Shri N. Sreekantan Nair.
- 15. Shri Rayasam Seshagiri Rao.

SECRETARIAT

Shri N. C. Nandi-Deputy Secretary.

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- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this, their Fifty-ninth Report.
- 2. The Committee met on the 20th August, 1956 for categorisation and allocation of time under clauses (b) and (c) of Rule 44(1) of the Rules of Procedure to—
 - (1) the Sadhus and Sanyasis (Registration and Licensing) Bill, 1956 by Shri Radha Raman;
 - (2) the Code of Civil Procedure (Amendment) Bill, 1956 by Shri M. L. Dwivedi.

II. Categorisation and allocation of time to Bills

- 3. The members-in-charge of the two Bills due for categorisation and the representatives of the Ministries of Home Affairs and Law, which were concerned with the Bills, were, on invitation, present at the sitting.
- 4. After hearing the members-in-charge of the two Bills and the representatives of the Ministries concerned and considering all aspects in regard to the Bills, the Committee placed—
 - (1) the Sadhus and Sanyasis (Registration and Licensing)
 Bill, 1956 by Shri Radha Raman in category 'B' and
 allotted 2½ hours for its discussion;
 - (2) the Code of Civil Procedure (Amendment) Bill by Shri M. L. Dwivedi, 1956 in category 'A' and allotted 3 hours for its discussion;

in accordance with the principles for categorisation as laid down in their Eighth Report.

III. Recommendations

- 5. The Committee recommend:—
 - (i) that the categorisation by the Committee of the Sadhus and Sanyasis (Registration and Licensing) Bill, 1956 by Shri Radha Raman and the Code of Civil Procedure (Amendment) Bill, 1956 by Shri M. L. Dwivedi be agreed to by the House;
 - (ii) that the time allotted by the Committee for the discussion of the above Bills be agreed to by the House.

HUKAM SINGH.

New Delhi, The 21st August, 1956.

APPENDIX

Motion re: Adoption of the Fifty-ninth Report of the Committee on Private Members' Bills and Resolutions.

The following motion was moved by Sardar Hukam Singh and was adopted by the House on the 24th August, 1956:—

"That this House agrees with the Fifty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd August, 1956."

[L.S. Deb., Part II dated the 24th August, 1956.]